

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3780  
ANSWERED ON:16.12.2011  
FOOD SAFETY AND STANDARDS AUTHORITY  
Deka Shri Ramen;Tanwar Shri Ashok

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Food Safety and Standards Authority of India has the authority to check the quality of products by any commercial unit of food processing;
- (b) if so, the details of samples tested State/UT-wise during the last three years and the current year; and
- (c) the action taken against units/firms responsible for production of sub-standard food products?

**Answer**

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

- (a) As per provisions of Food Safety & Standards (FSS) Act-2006, the Food Safety & Standards Authority of India has the authority to check the food products for its safety.
- (b)&(c) The available data in respect of samples collected & tested during the last three years & the number of cases filed etc. are given in the Annexure .